

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

28

C.P. No. 42/241-242/NCLT/AHM/2017


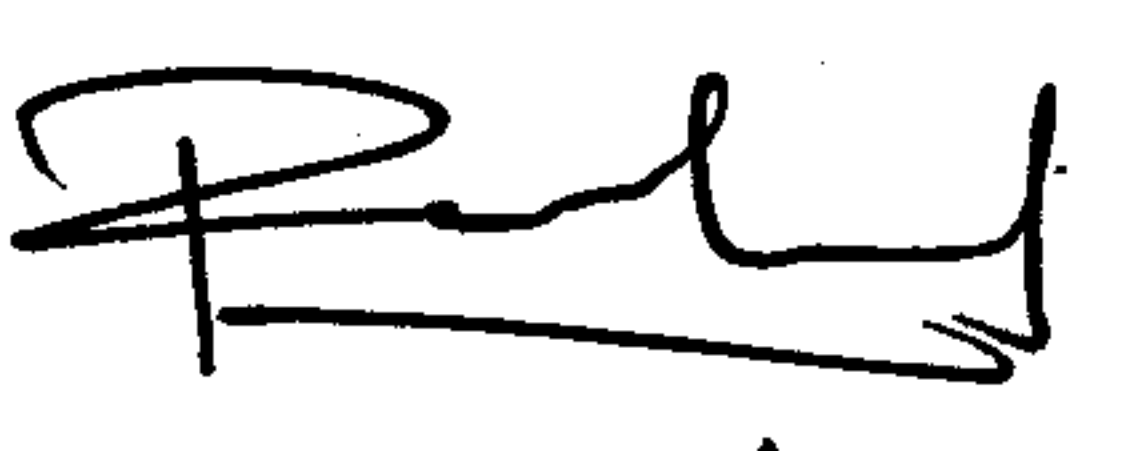
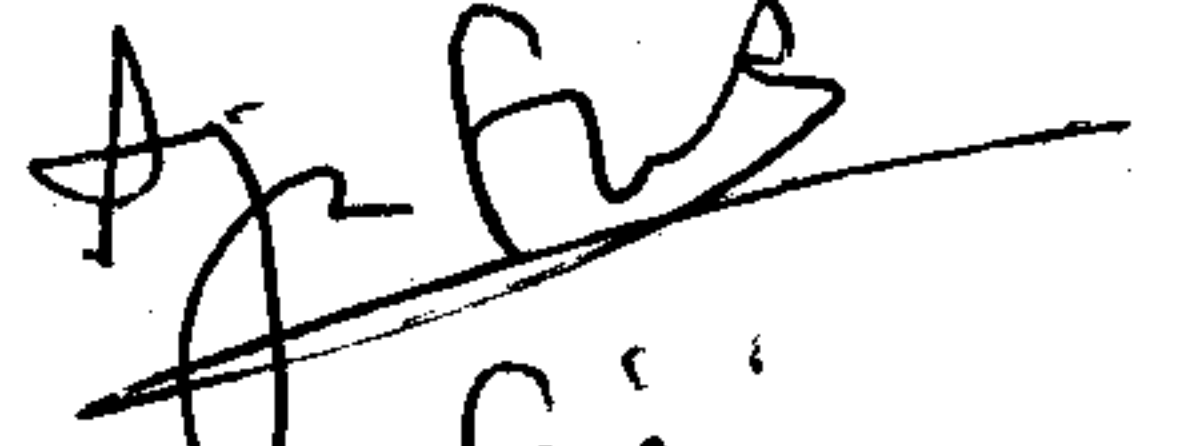


Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Virendra R Gandhi & Ors.
V/s.
Vadilal Industries Ltd. & Ors.


Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Parth Contractor	Adv.	Pri. Resp. No. 2, 4, 5	
2.	Raheel Patel	Advocate	Respondent	
3.	A. R. Sheth	Adv. & Solicitor	No. 1 Petitioner	
4.	Mr. Manish Kumar Bhatt	Sr. Adv.	Petitioner	
5.	PAVAN S. GODIAWALA SANDEEP SINGHI	Advocates	RESPONDENTS	

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Parth Contractor present for Respondents no. 2, 4 and 5. Learned Counsel Mr. Raheel Patel present for Respondents no. 1. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Sandeep Singhi present for Respondents.

In view of order passed in IA 152/2017, list the matter on 19.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of July, 2017.